

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00145/2017 in OA/310/00040/2017
Dated Monday the 5th day of March Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

P.Krishnan,
Assistant Engineer (Civil),
Office of the Commander Works Engineer,
Military Engineering Service,
Barrack Post, Wellington, Nilgiris 643231.Applicant

By Advocate Mr. V. Vijay Shankar

Vs

1.Lt. Gen. Suresh Sharma, AVSM,
Engineer in Chief,
Military Engineer Services,
Integrated HQ of MoD (Army),
Kashmir House, Rajaji Marg,
DHQ Post, New Delhi 110011.
2.Maj. Gen. Rajeev Chaudhry, VSM,
Chief Engineer,
Head Quarters, MES,
Southern Command,
Pune 411001.Respondents

By Advocate Dr. G. Krishnamurthy

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed against the respondents in OA 40/2017 alleging wilful disobedience of the order of this Tribunal dt. 24.04.2017. Notice was issued to the respondents.

2. When the matter is taken up for hearing, learned counsel for the alleged contemnors submits that the order of this Tribunal had since been complied with. The same is corroborated by the learned counsel for the contempt petitioner.

3. Accordingly, CP is closed. Notices are discharged.

(R. Ramanujam)
Member(A)
05.03.2018

SKSI